

Annexure – 1

Name of the corporate debtor: Opto Infrastructure Limited Ltd; Date of commencement of CIRP: 25 July 2019; List of creditors as on: 13th January 2022

List of secured financial creditors not belonging to any class of creditors

S.No	Name of the creditor	Details of claim received		Details of claim admitted						Amount of contin gent claim	Amount of any mutual dues, that maybe set off	Amount of claim not admitted	Amou nt of claim under verific ation	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amou nt covered by guara ntee	Whether related party?	% of voting share in CoC					
1	The Bank of Nova Scotia	16-08-2019	2,44,50,51,623	2,06,00,31,379	Corporate Guarantee issued by Opto Infrastructure Limited against Working Capital Loan provided to Opto Circuits (India) Limited, ParentCompany	2,06,00,31,379	-	No	80.52%	-	-	38,50,20,244	-	Refer Note -1
2	IndusInd Bank Limited	25-03-2021	65,27,71,874	49,83,13,760	Corporate Guarantees issued by Opto Infrastructure Limited against facility availed by Opto Cardiac Care Limited and Opto Circuits India Limited	49,83,13,760	-	No	19.48%	-	-	15,44,58,114	-	Refer Note -2
			3,09,78,23,497	2,55,83,45,139		2,55,83,45,139	-		100.00%	-	-	53,94,78,358	-	

1. The Corporate Guarantee issued to Bank of Nova Scotia against the debt of Opto Circuits (India) Limited was invoked vide letter dt. 10th February 2014. The Corporate guarantee issued by OIL to BNS was limited to INR 100 Crores and accordingly the claim admission has been restricted to INR 100 Crores plus applicable interest and charges from 10th February 2014 onwards and up to date of initiation of CIRP in Opto Infrastructure Limited.
2. The Corporate Guarantees issued to IndusInd Bank by Opto Infrastructure Limited have not been invoked as on the Insolvency Commencement Date. Claim has been admitted with respect to the Corporate Guarantee issued for debt of OCCL.